

में गंगा नदी की पार झाल्दा जिले में पश्चिम बंगाल सरकार लगभग 100 किलोमीटर लम्बे तटबंध का निर्माण कर रही है, जिसके कारण वर्षा ऋतु में गंगा नदी का प्रवाह रुक जाता है और भारी-भूकटाव के कारण राजमहल और उसके आस पास के दिवार राज में गम्भीर स्थिति पैदा हो गई है; और

(ख) यदि हा, तो यह सुनिश्चित करने के लिए सरकार क्या कार्यवाही कर रही है कि बिहार के क्षेत्रों में कठिनाई उत्पन्न नहीं होती।

सिचाई और विद्युत मंत्रालय में उप मंत्री (श्री सिद्धेश्वर प्रसाद) . (क) और (ख) गंगा के बाएँ किनारे पर फरक्का बराज के बाएँ जलोत्थान बंध में कालिन्दी नियामक तक 43 किलोमीटर लम्बा एक तटबंध पश्चिम बंगाल सरकार द्वारा गत वर्ष बनाया गया था। बिहार राज्य सरकार के अनुसार राजमहल के निकट दक्षिण तट पर तथा उसके महवर्ती क्षेत्रों में पिछले वर्षों से कटाव हो रहा है और उक्त तटबंध के बनने से पूर्व आरम्भ हो गया था। अतः यह कटाव तटबंध के कारण नहीं हुआ है।

Supply of Lubricants by IOC to National Oil Company Calcutta

9263 SHRI SAMAR GUHA Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the Indian Oil Corporation Limited has been recently directed to provide huge quantity of Mineral Base Oil Stocks and other lubricant products to the National Oil Company, Calcutta;

(b) whether their demand of increased quota was earlier rejected by the Indian Oil Corporation Limited,

Calcutta and Bombay for the Company's demand has never been bona fide, and

(c) the consideration for which the recent sanction has been accorded to the said Company and facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN) (a) No Sir, no such directive has been given to the IO

(b) The information in this regard is being collected and will be laid on the table of the House in due course

(c) Does not arise, in view of the reply given to part (a) above

Hindi Version of Acts

9264 SHRI S C SAMANTA Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether the authorised Hindi version of the Motor Vehicles Act is available,

(b) if not, the time by which it will be made available, and

(c) the particulars of the other Acts, Hindi versions of which are at the preparation stage or which are pending to be translated or which have not been taken up for translation so far?

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY). (a) No, Sir

(b) An authentic Hindi version of the Act is likely to be published in the official Gazette in about four months

(c) Authentic Hindi versions of 320 Central Acts are available. Out of the remaining 400 Central Acts in the India Code, Hindi translations of 160